

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
108/241-242/PB/2020

IN THE MATTER OF:

Mrs. Richa Gupta & Ors.

.... Applicant/petitioner

v.

M/s. Hotels Zodiac Pvt. Ltd. & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 24.09.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Ms. Ranjana Roy Gawai, Mr. Pervinder Tanwar
& Mr. Vineet Kumar, Advs.

For the Respondent

Mr. Krishna Kumar, Adv. for R-1 & 2

ORDER

On hearing the submissions of the Petitioner side as well as the Respondents side, both sides are hereby directed to file their written submissions in not more than two pages within 5 days from hereof. **Orders Reserved.**

—sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)